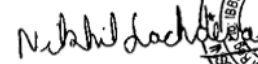


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SRIMARG HUMAN RESOURCE PRIVATE LIMITED UNDER CIRP
OPERATING IN MANPOWER SUPPLY INDUSTRY AT CHENNAI, TAMIL NADU
((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/CIN LLP	Srimarg Human Resource Private Limited (CIN: U74990TN2010PTC074974) (PAN: AAOCS5453J)
2	Address of the Registered Office	No.9, MUTHU NAGAR POONAMALLEE, CHENNAI, Tamil Nadu, India, 600056
3	URL of website	Not Available
4	Details of place where majority of fixed assets are located	As per Information received from Suspended Board of Directors, there are no Fixed Assets Available with the Corporate Debtor
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	Total Revenue FY 2022-23 (Provisional)- Nil FY 2021-22 (Audited)- Rs 15.41 Crore
7	Number of employees/ workmen	Nil (in FY 2022-23)
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.srimarg@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.srimarg@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab ,141002
10	Last date for receipt of expression of interest	03-09-2025
11	Date of issue of provisional list of prospective resolution applicants	08-09-2025
12	Last date for submission of objections to provisional list	13-09-2025
13	Date of issue of final list of prospective resolution applicants	18-09-2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-09-2025
15	Last date for submission of resolution plans	23-10-2025
16	Process email id to submit Expression of Interest	cirp.srimarg@gmail.com
17	Details of the corporate debtor's registration status as MSME.	No information has been received from Suspended Board of Directors




Date: 19.08.2025
Place: Ludhiana

Nikhil Sachdeva
Resolution Professional
Srimarg Human Resource Private Limited
Regn No: IBBI/IPA-001/IP-P-02743/2022-2023/14184
Address for Correspondance: H. No. 541-L, First Floor,
Model Town, Preet Hospital Road, Punjab ,141002
Regd. Address with IBBI: H. No. 2822, First Floor, Sector 32-A,
Chandigarh Road, Near BCM School, Ludhiana, Punjab-141010
AFA: AA1/14184/02/311225/107328 Valid Upto 31.12.2025

படிவம் G

**தமிழ்நாட்டின் சென்னையில் ஊழியர்கள் பணியமர்த்தல் தொழிலில் ஈடுபட்டு வரும்
ஸ்ரீமார்க் ஹியூமன் ரிசோர்ஸ் பிரைவேட் லிமிடெட்டிற்கான
விருப்பத்தை வெளிப்படுத்துவதற்கான அழைப்பு
(தேசிய கடன் தீர்க்க வகையற்றோர் மற்றும் நொடிப்பு நிலை வாரிய (பெருநிறுவன நபர்கள்
நொடிப்பு நிலை செயல்முறை தீர்மானம்) ஒழுங்கு விதிகள்,
2016ன் ஒழுங்கு விதி 36A (1)ன் கீழ்)**

தொடர்புடைய தகவல்கள்	
1 கார்ப்பரேட் கடனாளர் பெயர் மற்றும் PAN & CIN/ LLP No.	ஸ்ரீமார்க் ஹியூமன் ரிசோர்ஸ் பிரைவேட் லிமிடெட் (CIN: U74990TN2010PTC074974) (PAN: AOCCS5453J)
2 பதிவு அலுவலக முகவரி	எண்.9, முத்து நகர், பூந்தமல்லி, சென்னை, தமிழ்நாடு, இந்தியா 600056
3 இணையதள URL	கிடைக்கவில்லை
4 பெரும்பாலான நிலையான சொத்துக்கள் அமைந்துள்ள இடத்தின் விவரங்கள்	இடைநீக்கம் செய்யப்பட்ட இயக்குநர்கள் குழுவிலிருந்து பெறப்பட்ட தகவலின்படி, நிறுவன கடனாளியிடம் நிலையான சொத்துக்கள் எதுவும் இல்லை.
5 முக்கிய தயாரிப்புகள்/சேவைகளின் நிறுவல் திறன்	பொருந்தாது
6 கடந்த நிதியாண்டில் விற்பனை செய்யப்பட்ட முக்கிய பொருட்கள்/சேவைகளின் அளவு மற்றும் மதிப்பு	மொத்த வருவாய் நிதி ஆண்டு 2022-23 (தற்காலிகமானது) இல்லை நிதியாண்டு 2021-22 (தணிக்கை செய்யப்பட்டது) ரூ. 15.41 கோடி
7 பணியாளர்கள் / ஊழியர்களின் எண்ணிக்கை	இல்லை (நிதி ஆண்டு 2022-23)
8 இரண்டு ஆண்டுகளுக்கான கடைசியாகக் கிடைத்த நிதிநிலை அறிக்கைகள் (அட்டவணைகளுடன்), கடன் வழங்கியவர்களின் பட்டியல்கள், செயல்முறையின் அடுத்தடுத்த நிகழ்வுகளுக்கான பொருத்தமான தேதிகள் உள்ளிட்ட கூடுதல் விவரங்கள் இங்கே கிடைக்கின்றன.	cirp.srimarg@gmail.com என்ற மின்னஞ்சல் முகவரியில் நிகில் சத்தேவாவுக்கு மின்னஞ்சல் அனுப்புவதன் மூலமோ அல்லது நிகில் சத்தேவா, எச்.என்.541-L, மாடல் டவுன், பரீத் மருத்துவமனை சாலை, பஞ்சாப் 141002 என்ற முகவரியில் இருந்து ஸ்பீட் போஸ்ட்/கூரியர் மூலமாகவோ பெறலாம்.
9 குறிப்பிட்டு பிரிவு 25(2)(h)-ன் கீழ் தீர்மான விண்ணப்பதாரர்களுக்கான தகுதி இங்கே கிடைக்கிறது:	cirp.srimarg@gmail.com என்ற மின்னஞ்சல் முகவரியில் நிகில் சத்தேவாவுக்கு மின்னஞ்சல் அனுப்புவதன் மூலமோ அல்லது நிகில் சத்தேவா, எச்.என்.541-L, மாடல் டவுன், பரீத் மருத்துவமனை சாலை, பஞ்சாப் 141002 என்ற முகவரியில் இருந்து ஸ்பீட் போஸ்ட்/கூரியர் மூலமாகவோ பெறலாம்.
10 விருப்பத்தை வெளிப்படுத்துவதற்கான கடைசி தேதி	03-09-2025
11 வருங்கால தீர்மான விண்ணப்பதாரர்களின் தற்காலிக பட்டியல் வெளியிடப்படும் தேதி	08-09-2025
12 தற்காலிக பட்டியலில் ஆட்சேபனைகளை சமர்ப்பிப்பதற்கான கடைசி தேதி	13-09-2025
13 வருங்காலத் தீர்மான விண்ணப்பதாரர்களின் இறுதிப் பட்டியல் வெளியிடப்படும் தேதி	18-09-2025
14 தகவல் குறிப்பாணை, மதிப்பீட்டு மேடரிக்ஸ் மற்றும் வருங்கால தீர்மான விண்ணப்பதாரர்களுக்கு தீர்வு திட்டங்களுக்கான கோரிக்கைக்கான கடைசித் தேதி	23-09-2025
15 தீர்மானத் திட்டத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி	23-10-2025
16 விருப்பத்தை சமர்ப்பிப்பதற்கான மின்னஞ்சல் முகவரி	cirp.srimarg@gmail.com
17 MSME ஆக நிறுவன கடனாளியின் பதிவு நிலையின் விவரங்கள்.	இடைநீக்கம் செய்யப்பட்ட இயக்குநர்கள் குழுவிலிருந்து எந்த தகவலும் பெறப்படவில்லை.

தேதி : 19.08.2025
இடம் : லூதியானா

நிகில் சத்தேவா
தீர்மான நிபுணர்

ஸ்ரீமார்க் ஹியூமன் ரிசோர்ஸ் பிரைவேட் லிமிடெட்
IBBI Reg No. IBBI/PA-001/IP-P-02743/2022-2023/14184

கடித பரிமாற்றத்திற்கான முகவரி : எச்.என்.541-L, மாடல் டவுன்,
பரீத் மருத்துவமனை சாலை, பஞ்சாப் 141002

ஐபிபிஐ உடன் பதிவு செய்துள்ள முகவரி : எச். என். 2822, முதல் தளம், பிரிவு 32 A,
சண்டிகர் சாலை, பிசிஎம் பள்ளி அருகில், லூதியானா, பஞ்சாப் 141010
AFA : AA1/14184/02/311225/107328 Valid upto 31.12.2025

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SRIMARG HUMAN RESOURCE PRIVATE LIMITED UNDER CIRP
 OPERATING IN MANPOWER SUPPLY INDUSTRY AT CHENNAI, TAMIL NADU
 ((Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN LLP	Srimarg Human Resource Private Limited (CIN: U74990TN2010PTC074974) (PAN: AA0CS5453J)
2.	Address of the Registered Office	No.9, MUTHU NAGAR POONAMALLEE, CHENNAI, Tamil Nadu, India, 600056
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	As per information received from Suspended Board of Directors, there are no Fixed Assets Available with the Corporate Debtor
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Total Revenue FY 2022-23 (Provisional)- Nil FY 2021-22 (Audited)- Rs 15.41 Crore
7.	Number of employees/ workmen	Nil (in FY 2022-23)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.srimarg@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab, 141002
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an Email to Nikhil Sachdeva at cirp.srimarg@gmail.com or through Speed Post/Courier addressed to Nikhil Sachdeva at H. No. 541-L, Model Town, Preet Hospital Road, Punjab, 141002
10.	Last date for receipt of expression of interest	03-09-2025
11.	Date of issue of provisional list of prospective resolution applicants	08-09-2025
12.	Last date for submission of objections to provisional list	13-09-2025
13.	Date of issue of final list of prospective resolution applicants	18-09-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23-09-2025
15.	Last date for submission of resolution plans	23-10-2025
16.	Process email id to submit Expression of Interest	cirp.srimarg@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	No information has been received from Suspended Board of Directors

Date: 19.08.2025
 Place: Ludhiana

Nikhil Sachdeva
Resolution Professional
Srimarg Human Resource Private Limited
 Regn No: IBBI/PA-001/IP-P-02743/2022-2023/14184
 Address for Correspondance: H. No. 541-L, First Floor,
 Model Town, Preet Hospital Road, Punjab, 141002
 Regd. Address with IBBI: H. No. 2822, First Floor, Sector 32-A,
 Chandigarh Road, Near BCM School, Ludhiana, Punjab-141010
 AFA: AA1/14184/02/311225/107328 Valid Upto 31.12.2025

